

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 59 of 2013 (SZ)

Appellant(s) Shri. Vijayaraghava Reddy 2) Mrs. Ruchi Tandon, Bangalore 3) Mrs. Nivedita Gouda, Bangalore 4) Mrs. Madhavi Govindarajan, Bangalore 5) Ms. Neelima Gandepally, Bangalore 6) Mrs. Suvarna Shanbag, Bangalore 7) Mrs. Usha Balakrishnan, Bangalore 8) Mr. N. Ramesh, Bangalore 9) Mr. Naveen, Bangalore 10) M/s. Maruthi Clothing Co., Bangalore	Vs.	Respondent(s) 1) Graphite India Limited, Bangalore 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore 3) The Chief Environmental Officer, Bangalore East, Karnataka State Pollution Control Board, Bangalore 4) Boni Varghese K. Oommen, Karathalli, Bangalore 5) Karnataka State Appellate Authority Bangalore and another
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Legal Practitioner for Appellant

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Legal Practitioner for Respondents

Smt. Pushpa Menon for R-1
Mr. M.R. Gokul Krishnan for R-2 and R-3
M/s. Law Square for R-6
M/s. VHVK Law Partner for R4

Appeal No. 60 of 2013 (SZ)

Appellant(s) Shri. Bony Verghese K Oommen	Vs.	Respondent(s) 1) Graphite India Limited, Bangalore 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore 3) The Chief Environmental Engineer, Bangalore East Karnataka State Pollution Control Board, Bangalore 4) Graphite India Limited Employees Union Bangalore
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Legal Practitioner for Appellant

M/s. VHVK Law Partners

Legal Practitioner for Respondents

Smt. Pushpa Menon for R1
Mr. M.R. Gokul Krishnan for R-2 and R-3

Appeal No. 20 of 2014 (SZ)

Appellant(s) Vijay Raghav Reddy Bangalore	Vs.	Respondent(s) M/s. Graphite India Ltd Bangalore and others
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Legal Practitioners for Appellant(s)

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Legal practitioners for respondent(s)

Smt. Pushpa Menon for R1
Mr. M.R. Gokul Krishnan for R-2 and R-3

Appeal No. 21 of 2014 (SZ)

Appellant(s)
Vijay Raghav Reddy
Bangalore

Vs. M/s. Graphite India Ltd
Bangalore and others

Respondent(s)

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

Shri Clifton D' Rozario

Smt. Pushpa Menon for R-1
Mr.M.R.Gokul Krishnan for R-2 and R-3

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No.9 to 12	<p>Date: 27th November, 2017</p> <p>There is no representation for the appellants.</p> <p>List the matter on 03.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>